

GOVERNMENT OF INDIA

**MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF YOUTH AFFAIRS)**

LOK SABHA

**UNSTARRED QUESTION NO. 6422
TO BE ANSWERED ON 05.04.2018**

Youth Hostels Association of India

**6422. SHRIMATI KOTHAPALLI GEETHA:
 SHRI J.C. DIVAKAR REDDY:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Youth Hostels Association of India (YHAI) New Delhi is registered with Registrar of Societies/Companies and working on the land allotted by the Government, receiving grants, various rebates, tax exemptions etc. from the Government for its activities and if so, the details thereof;**
- (b) whether the YHAI has adopted any prescribed election procedure and if so, the details thereof and if not, the reasons therefor;**
- (c) whether any Ombudsman or Regulator has been appointed by the Government for the YHAI and if so, the details thereof;**
- (d) whether the management/Government authorities have received representations regarding alleged financial irregularities and misconduct of office bearers of the YHAI and if so, the details thereof and the action taken thereon;**
- (e) the details of hostels/association authorized to issue licence;**
- (f) whether the YHAI has intimated to the Government agencies regarding the construction and purchase of hostels at various locations particularly in Mysore and Darjeeling and if so, the details thereof and if not, the reasons therefor along with the action taken by the Government thereon; and**
- (g) the details of participants, staff etc. who lost their lives during the trekking programmes of the YHAI so far and whether any representations have been received in this regard and if so, the details thereof and the action taken thereon?**

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
YOUTH AFFAIRS AND SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) to (g) Youth Hostels Association of India (YHAI) is a private body which is neither under the administrative control nor receiving financial grants from the Department of Youth Affairs. As such details about YHAI are not available with the Department of Youth Affairs. No Ombudsman or Regulator has been appointed by the Department of Youth Affairs for the YHAI. There is no question of YHAI sending any proposal to Department of Youth Affairs as they are not recognized by Government of India for such purpose.

Sometimes, complaints regarding YHAI were received by the Department of Youth Affairs which were forwarded to YHAI for appropriate action.

The details of participants, staff etc. who lost their lives during the trekking programmes of the YHAI are not available with the Department nor any representation has been received in this regard.
